

THE HON'BLE MR JUSTICE K. KALYANASUNDARAM
AND
THE HON'BLE MR JUSTICE D. KRISHNAKUMAR
TO BE HEARD ON TUESDAY THE 17TH DAY OF MAY 2016 AT 10.30 A.M
AND WEDNESDAY THE 18TH DAY OF MAY 2016
COURT NO.8

ACT 14/82
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|     |               |                                                 |                   |
|-----|---------------|-------------------------------------------------|-------------------|
| 1.  | HCP.2119/2015 | M/S.T.ARUL                                      | PUBLIC PROSECUTOR |
| 2.  | HCP.2832/2015 | M/S.M.MURALI VINOTH<br>P.KRISHNAMURTHY          | PUBLIC PROSECUTOR |
| 3.  | HCP.3090/2015 | M/S.P.ANBZHAGAN<br>R.VENKATRAMAN                | PUBLIC PROSECUTOR |
| 4.  | HCP.3133/2015 | M/S.A.CHARLES<br>S.NAGARAJ                      | PUBLIC PROSECUTOR |
| 5.  | HCP.3136/2015 | M/S.A.CHARLES<br>S.NAGARAJ                      | PUBLIC PROSECUTOR |
| 6.  | HCP.1/2016    | M/S.B.GANESHA MOORTHY<br>A.S.RAVICHANDRAN       | PUBLIC PROSECUTOR |
| 7.  | HCP.5/2016    | M/S.S.SENTHIL VEL<br>G.KARTHIK                  | PUBLIC PROSECUTOR |
| 8.  | HCP.9/2016    | M/S.K.SHANMUGAM                                 | PUBLIC PROSECUTOR |
| 9.  | HCP.10/2016   | M/S.D.BALAJI<br>S.SENTHIL VEL                   | PUBLIC PROSECUTOR |
| 10. | HCP.11/2016   | M/S.M.MOHANA SUNDARAM<br>T.N.LAKSHMI NARASIMAN  | PUBLIC PROSECUTOR |
| 11. | HCP.12/2016   | M/S.M.MOHANA SUNDARAM<br>T.N. LAKSHMI NARASIMAN | PUBLIC PROSECUTOR |
| 12. | HCP.14/2016   | M/S.V.PAARTHIBAN<br>M. SUNVIKRAM                | PUBLIC PROSECUTOR |
| 13. | HCP.15/2016   | M/S.R.RAJPRABHU<br>S.MOHAMED ANSAR              | PUBLIC PROSECUTOR |
| 14. | HCP.17/2016   | M/S.R.GANESH                                    | PUBLIC PROSECUTOR |
| 15. | HCP.18/2016   | M/S.S.SENTHILVEL<br>V.JAI SANKAR                | PUBLIC PROSECUTOR |
| 16. | HCP.19/2016   | M/S.D.BALAJI<br>S.SENTHIL VEL                   | PUBLIC PROSECUTOR |
| 17. | HCP.25/2016   | M/S.R.SUBHADRA DEVI<br>RAJAKUMARI KOTTEESWARAN  | PUBLIC PROSECUTOR |
| 18. | HCP.26/2016   | M/S.D.BALAJI<br>S. SENTHIL VEL                  | PUBLIC PROSECUTOR |
| 19. | HCP.28/2016   | M/S.N.SUDHARSAN<br>D. SENTHIL                   | PUBLIC PROSECUTOR |
| 20. | HCP.29/2016   | M/S.S.SENTHILVEL<br>S.BHUVANESWARI              | PUBLIC PROSECUTOR |
| 21. | HCP.30/2016   | M/S.S.SENTHILVEL<br>V. JAI SANKAR               | PUBLIC PROSECUTOR |
| 22. | HCP.32/2016   | M/S.R.SUBHADRA DEVI<br>RAJAKUMARI KOTTEESWARAN  | PUBLIC PROSECUTOR |
| 23. | HCP.33/2016   | M/S.K.S.KAVIARASU<br>K.S. RAJU                  | PUBLIC PROSECUTOR |
| 24. | HCP.35/2016   | M/S.B.VASUDEVAN<br>SUMITHRA VASUDEVAN           | PUBLIC PROSECUTOR |
| 25. | HCP.38/2016   | M/S.R.GOWRI SHANKAR<br>D. GOPIKRISHNAN          | PUBLIC PROSECUTOR |
| 26. | HCP.40/2016   | M/S.J.FRANKLIN<br>S.RAJKUMAR                    | PUBLIC PROSECUTOR |
| 27. | HCP.42/2016   | M/S.D.GOPI KRISHNAN<br>M.MUJIBUR RAHMAN         | PUBLIC PROSECUTOR |
| 28. | HCP.44/2016   | M/S.T.S.SRINIVASAN<br>GANESH RAJAN              | PUBLIC PROSECUTOR |
| 29. | HCP.46/2016   | M/S.S.RAJESWARAN                                | PUBLIC PROSECUTOR |

|     |              |                                                |                   |
|-----|--------------|------------------------------------------------|-------------------|
| 30. | HCP.47/2016  | M/S.R.THAMARAISELVAN<br>S.VENKATESAN           | PUBLIC PROSECUTOR |
| 31. | HCP.49/2016  | M/S.T.S.SRINIVASAN<br>GANESH RAJAN             | PUBLIC PROSECUTOR |
| 32. | HCP.52/2016  | M/S.V.ELANGOVAN<br>M.P.RAJAVELAYUTHAM          | PUBLIC PROSECUTOR |
| 33. | HCP.55/2016  | M/S.R.GANESH<br>M.Y.NITHIYA JOTHI              | PUBLIC PROSECUTOR |
| 34. | HCP.56/2016  | M/S.R.GANESH<br>M.Y.NITHIYA JOTHI              | PUBLIC PROSECUTOR |
| 35. | HCP.58/2016  | M/S.R.SUBHADRA DEVI<br>RAJAKUMARI KOTTEESWARAN | PUBLIC PROSECUTOR |
| 36. | HCP.59/2016  | M/S.C.GIRISHBABU<br>G.MUNURAJ                  | PUBLIC PROSECUTOR |
| 37. | HCP.63/2016  | M/S A. RAJESH KANNA                            | PUBLIC PROSECUTOR |
| 38. | HCP.64/2016  | M/S.T.R.RAVI<br>A.MURUGAVEL                    | PUBLIC PROSECUTOR |
| 39. | HCP.65/2016  | M/S.M.ELANGO<br>K.DILLI GANESH                 | PUBLIC PROSECUTOR |
| 40. | HCP.66/2016  | M/S.S.ARUNKUMAR<br>K.SIVASAMY                  | PUBLIC PROSECUTOR |
| 41. | HCP.67/2016  | M/S.T.S.SRINIVASAN<br>GANESH RAJAN             | PUBLIC PROSECUTOR |
| 42. | HCP.68/2016  | M/S.J.PRAKASH                                  | PUBLIC PROSECUTOR |
| 43. | HCP.76/2016  | M/S.M.ANANDARAJ<br>S.PRABUDOSS                 | PUBLIC PROSECUTOR |
| 44. | HCP.77/2016  | M/S.C.C.CHELLAPPAN                             | PUBLIC PROSECUTOR |
| 45. | HCP.78/2016  | M/S.C.C.CHELLAPPAN                             | PUBLIC PROSECUTOR |
| 46. | HCP.79/2016  | M/S.N.RANGANATHAN<br>S.GOPI                    | PUBLIC PROSECUTOR |
| 47. | HCP.80/2016  | M/S.N.RANGANATHAN<br>V.V.SAIRAM                | PUBLIC PROSECUTOR |
| 48. | HCP.81/2016  | M/S.V.PURUSHOTHAMAN<br>R.VINAYAGA VISHNU       | PUBLIC PROSECUTOR |
| 49. | HCP.84/2016  | M/S.B.RAJAMANI<br>N.SANKARA SABARI             | PUBLIC PROSECUTOR |
| 50. | HCP.85/2016  | M/S.S.MOHAMED ANSAR<br>R.RAJPRABHU             | PUBLIC PROSECUTOR |
| 51. | HCP.86/2016  | M/S.S.SELVATHIRUMURUGAN<br>A.VASANTHI          | PUBLIC PROSECUTOR |
| 52. | HCP.88/2016  | M/S.ILAYARAJA KANDASAMY<br>K.KAMALA            | PUBLIC PROSECUTOR |
| 53. | HCP.90/2016  | M/S.ILAYARAJA KANDASAMY<br>K.KAMALA            | PUBLIC PROSECUTOR |
| 54. | HCP.93/2016  | M/S.R.THAMARAISELVAN<br>S.VENKATESAN           | PUBLIC PROSECUTOR |
| 55. | HCP.94/2016  | M/S.C.C.CHELLAPPAN                             | PUBLIC PROSECUTOR |
| 56. | HCP.95/2016  | M/S.C.C.CHELLAPPAN                             | PUBLIC PROSECUTOR |
| 57. | HCP.96/2016  | M/S.R.THAMARAISELVAN<br>S.VENKATESAN           | PUBLIC PROSECUTOR |
| 58. | HCP.99/2016  | M/S.B.VASUDEVAN<br>SUMITHRA VASUDEVAN          | PUBLIC PROSECUTOR |
| 59. | HCP.101/2016 | M/S.B.VASUDEVAN<br>SUMITHRA VASUDEVAN          | PUBLIC PROSECUTOR |
| 60. | HCP.102/2016 | M/S.B.VASUDEVAN<br>SUMITHRA VASUDEVAN          | PUBLIC PROSECUTOR |
| 61. | HCP.103/2016 | M/S.S.SWAMIDOSS MANOKARAN<br>S.AGALYA          | PUBLIC PROSECUTOR |
| 62. | HCP.104/2016 | M/S.ILAYARAJA KANDASAMY<br>K.KAMALA            | PUBLIC PROSECUTOR |
| 63. | HCP.105/2016 | M/S.S.SWAMIDOSS MANOKARAN<br>S.AGALYA          | PUBLIC PROSECUTOR |
| 64. | HCP.106/2016 | M/S.S.SWAMIDOSS MANOKARAN<br>S.AGALYA          | PUBLIC PROSECUTOR |
| 65. | HCP.107/2016 | M/S.R.BALAKRISHNAN                             | PUBLIC PROSECUTOR |

## M. UDAYAVANI

|     |              |                                              |                   |
|-----|--------------|----------------------------------------------|-------------------|
| 66. | HCP.108/2016 | M/S.K.S.KAVIARASU<br>V.NEPOLEON              | PUBLIC PROSECUTOR |
| 67. | HCP.110/2016 | M/S.P.NARAYANAMOORTHY                        | PUBLIC PROSECUTOR |
| 68. | HCP.111/2016 | M/S.P.KUMARAVEL                              | PUBLIC PROSECUTOR |
| 69. | HCP.113/2016 | M/S.K.S.KAVIARASU<br>V.NEPOLEON              | PUBLIC PROSECUTOR |
| 70. | HCP.114/2016 | M/S.KARAN AND UDAY                           | PUBLIC PROSECUTOR |
| 71. | HCP.115/2016 | M/S.P.RAM MANOHAR<br>V.K.KUMAR               | PUBLIC PROSECUTOR |
| 72. | HCP.117/2016 | M/S.R.RADHA PANDIAN<br>B.ARAVIDHAN           | PUBLIC PROSECUTOR |
| 73. | HCP.118/2016 | M/S.R.EZHILARASAN<br>A.K.BALAJI              | PUBLIC PROSECUTOR |
| 74. | HCP.121/2016 | M/S.C.C.CHELLAPPAN                           | PUBLIC PROSECUTOR |
| 75. | HCP.122/2016 | M/S.C.D.SUGUMAR<br>M.H.ABDHUR RAHMAAN        | PUBLIC PROSECUTOR |
| 76. | HCP.123/2016 | M/S.C.C.CHELLAPPAN                           | PUBLIC PROSECUTOR |
| 77. | HCP.124/2016 | M/S.V.RAJAMOHAN<br>C.R.MALARVANNAN           | PUBLIC PROSECUTOR |
| 78. | HCP.126/2016 | M/S.M.MARIAPPAN<br>C.PREMKUMAR               | PUBLIC PROSECUTOR |
| 79. | HCP.128/2016 | M/S.M.MARIAPPAN<br>C.PREMKUMAR               | PUBLIC PROSECUTOR |
| 80. | HCP.129/2016 | M/S.D.VEERASEKARAN<br>D.SIDHARTHAN           | PUBLIC PROSECUTOR |
| 81. | HCP.130/2016 | M/S.D.VEERASEKARAN<br>D.SIDHARTHAN           | PUBLIC PROSECUTOR |
| 82. | HCP.131/2016 | M/S.C.M.GUNASEKARAN<br>J.KARUNANITHI         | PUBLIC PROSECUTOR |
| 83. | HCP.132/2016 | M/S.ILAYARAJA KANDASAMY<br>K.KAMALA          | PUBLIC PROSECUTOR |
| 84. | HCP.133/2016 | M/S.G.NATARAJAN<br>K.HARIKRISHNAN            | PUBLIC PROSECUTOR |
| 85. | HCP.134/2016 | M/S.S.ELAN KUMARAN<br>MOHAMMED AASIF         | PUBLIC PROSECUTOR |
| 86. | HCP.135/2016 | M/S.MOHAMMED AASIF<br>S.ELAN KUMARAN         | PUBLIC PROSECUTOR |
| 87. | HCP.136/2016 | M/S.S.ELAN KUMARAN<br>MOHAMMED AASIF         | PUBLIC PROSECUTOR |
| 88. | HCP.137/2016 | M/S.S.MOHAMED ANSAR<br>V.RAJASEKAR           | PUBLIC PROSECUTOR |
| 89. | HCP.139/2016 | M/S.G.PUNNIYAKOTTI<br>T.PANCHATSARAM         | PUBLIC PROSECUTOR |
| 90. | HCP.140/2016 | M/S.N.RAJA SENTHOOR PANDIAN<br>C.SUBRAMANIAN | PUBLIC PROSECUTOR |
| 91. | HCP.143/2016 | M/S.A.BALAMURUGAN<br>A.P.VENKATACHALAPATHY   | PUBLIC PROSECUTOR |
| 92. | HCP.146/2016 | M/S.S.SAIRAMAN<br>M.MURALI                   | PUBLIC PROSECUTOR |
| 93. | HCP.147/2016 | M/S.S.MANOHRAN<br>S.LAKSHMI                  | PUBLIC PROSECUTOR |
| 94. | HCP.149/2016 | M/S.R.THAMARAISELVAN<br>S.VENKATESAN         | PUBLIC PROSECUTOR |
| 95. | HCP.150/2016 | M/S.A.RAJA MOHAMED<br>R.SHAHIRA BANU         | PUBLIC PROSECUTOR |
| 96. | HCP.152/2016 | M/S.P.SUNDARAJAN<br>P.HARI GANESH            | PUBLIC PROSECUTOR |
| 97. | HCP.153/2016 | M/S.D.BALAJI<br>S.SENTHIL VEL                | PUBLIC PROSECUTOR |
| 98. | HCP.156/2016 | M/S.P.TAMILAVEL<br>B.ABINAYAN                | PUBLIC PROSECUTOR |
| 99. | HCP.164/2016 | M/S.A.NIRMAL KUMAR<br>R.NESARAJAN            | PUBLIC PROSECUTOR |

|                     |                                                        |                                                                                               |                                        |
|---------------------|--------------------------------------------------------|-----------------------------------------------------------------------------------------------|----------------------------------------|
| 100.                | HCP.170/2016                                           | M/S.B.VASUDEVAN<br>SUMITHRA VASUDEVAN                                                         | PUBLIC PROSECUTOR                      |
|                     |                                                        | DIVISION BENCH CASES<br>~~~~~<br>ACCUSED IN JAIL CASES<br>~~~~~                               |                                        |
| 101.                | CRL A.212/2013                                         | M/S.S.PANEERSELVAM                                                                            | PUBLIC PROSECUTOR                      |
| 102.                | CRL A.325/2013                                         | M/S.S.SHANTHA KUMARI                                                                          | PUBLIC PROSECUTOR                      |
| 103.                | CRL A.428/2013                                         | M/S.PHILIP RAVINDRAN JESUDOSS                                                                 | PUBLIC PROSECUTOR                      |
| 104.                | CRL A.452/2013                                         | M/S.K.GОВI GANESAN<br>K.RAJESHWARAN                                                           | PUBLIC PROSECUTOR                      |
| 105.                | CRL A.516/2013<br>AND<br>MP.1/2015<br>and<br>MP.2/2015 | M/S.R.SANKARASUBBU<br>A.RAMESH<br>Suspension of sentence<br>- DO -<br><br>- DO -              | PUBLIC PROSECUTOR                      |
| 106.<br>and<br>107. | CRL A.571/2013<br>and<br>CRL A.335/2015                | M/S.PHILIP RAVINDRAN JESUDOSS<br>M/S.PHILIP RAVINDRAN JESUDOSS                                | PUBLIC PROSECUTOR<br>PUBLIC PROSECUTOR |
| 108.                | CRL A.711/2013                                         | M/S.M.K.RAJA<br>R.THAMARAI SELVAN                                                             | PUBLIC PROSECUTOR                      |
| 109.                | CRL A.740/2013<br>and<br>MP.1/2015                     | M/S.N.MANOKARAN<br>S.VINOTH KUMAR<br><br>- DO -                                               | PUBLIC PROSECUTOR                      |
| 110.                | CRL A.771/2013                                         | M/S.S.SUGENDRAN<br>S.RAMESH                                                                   | PUBLIC PROSECUTOR                      |
| 111.                | CRL A.773/2013                                         | M/S.R.SANKARASUBBU<br>A.RAMESH                                                                | PUBLIC PROSECUTOR                      |
| 112.                | CRL A.786/2013                                         | M/S.C.K.M.APPAJI<br>S.REGU                                                                    | PUBLIC PROSECUTOR                      |
| 113.                | CRL A.791/2013                                         | M/S.N.MANOKARAN<br>S.VINOTHKUMAR                                                              | PUBLIC PROSECUTOR                      |
| 114.                | CRL A.828/2013                                         | M/S. ILAYARAJA KANDASAMY<br>K. KAMALA<br>-----<br>M/S. T.K.S. BHARATHY<br>(LEGAL AID COUNSEL) | PUBLIC PROSECUTOR                      |
| 115.                | CRL A.72/2014                                          | M/S.TMT.K.R.VAIRAM                                                                            | PUBLIC PROSECUTOR                      |
| 116.                | CRL A.74/2014                                          | M/S. S.PUSHPAKARAN<br>S.SUJI<br><br>(LEGAL AID COUNSEL)                                       | PUBLIC PROSECUTOR                      |
| 117.                | CRL A.75/2014                                          | M/S.TMT.K.R.VAIRAM                                                                            | PUBLIC PROSECUTOR                      |
| 118.                | CRL A.111/2014<br>AND<br>MP.1/2014                     | M/S.S.SAMUEL RAJA PANDIAN<br>S.GOWRI SHANKAR<br><br>- DO -                                    | PUBLIC PROSECUTOR                      |
| 119.                | CRL A.135/2014                                         | M/S.T.K.S.BHARATHYANANDRAJ<br>M.RAMESH                                                        | PUBLIC PROSECUTOR                      |
| 120.                | CRL A.139/2014                                         | M/S.A.S.BAALAJI<br>M.JOTHIKUMAR                                                               | PUBLIC PROSECUTOR                      |
| 121.                | CRL A.170/2014                                         | M/S.PHILIP RAVINDRAN JESUDOSS<br>G.PRIYA                                                      | PUBLIC PROSECUTOR                      |
| 122.                | CRL A.175/2014                                         | M/S.L.MAHENDRAN                                                                               | PUBLIC PROSECUTOR                      |
| 123.                | CRL A.270/2014                                         | M/S.B.VASUDEVAN<br>SUMITHRA VASUDEVAN                                                         | PUBLIC PROSECUTOR                      |
| 124.                | CRL A.271/2014                                         | M/S.GREETHA SENTHIL KUMAR<br>J.SATHIYARAJ                                                     | PUBLIC PROSECUTOR                      |
| 125.                | CRL A.311/2014                                         | M/S.N.MANOKARAN<br>R.PRABAKAR                                                                 | PUBLIC PROSECUTOR                      |

\*\*\*\*\* ( Concluded ) \*\*\*\*\*

THE HON'BLE MR JUSTICE K. KALYANASUNDARAM  
TO BE HEARD ON TUESDAY THE 17TH DAY OF MAY 2016 AFTER DIVISION BENCH

SINGLE BENCH CASES  
ACCUSED IN JAIL CASE

|     |                                                                                        |                                                                                                                                  |                                                                                         |
|-----|----------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------|
| 1.  | CRL A.236/2014                                                                         | M/S.M.S.CHARLES<br>K.SADHANANDAN                                                                                                 | MR.N.P.KUMAR<br>SPECIAL PUBLIC PROSECUTOR<br>FOR NCB CASES                              |
| 2.  | CRL A.256/2014                                                                         | M/S.T.K.S.GANDHI<br>R.BHARATH KUMAR                                                                                              | MR.N.P.KUMAR<br>SPECIAL PUBLIC PROSECUTOR<br>FOR NCB CASES                              |
| 3.  | CRL A.262/2014<br>AND<br>CRL MP.3005/2016                                              | M/S.P.SESUBALAN RAJA<br>S.MANIKANDAN<br>Suspension of sentence<br>- DO -                                                         | PUBLIC PROSECUTOR                                                                       |
| 4.  | CRL A.264/2014                                                                         | M/S.S.ANNAMALAI<br>T.SUNDARAVADANAM                                                                                              | PUBLIC PROSECUTOR                                                                       |
| 5.  | CRL A.343/2014<br>AND<br>MP.1/2014                                                     | M/S.G.SARAVANAKUMAR<br>K.USHA<br>Suspension of sentence<br>- DO -                                                                | PUBLIC PROSECUTOR                                                                       |
| 6.  | CRL A.344/2014<br>AND<br>MP.2/2015                                                     | M/S.R.SAMI<br>A.R.SURESH<br>Suspension of sentence<br>- DO -                                                                     | PUBLIC PROSECUTOR<br>TYPE SET FILED                                                     |
| 7.  | CRL A.426/2014                                                                         | M/S.K.SELVARANGAN                                                                                                                | PUBLIC PROSECUTOR                                                                       |
| 8.  | CRL A.439/2014<br>AND<br>MP.2/2015                                                     | (TYPED SET READY)<br>M/S.V.KANNADASAN<br>K.SRIDEVI<br>Suspension of sentence<br>- DO -                                           | PUBLIC PROSECUTOR                                                                       |
| 9.  | CRL A.459/2014<br>and<br>CRL MP.3346/2016<br>and<br>CRL A.460/2014<br>AND<br>MP.1/2014 | M/S.D.THIRUMOORTHY<br>S.SILAMBUSELVAN<br>Suspension of sentence<br>- DO -<br>M/S.T.S.GOPALAN<br>Suspension of sentence<br>- DO - | PUBLIC PROSECUTOR<br>PUBLIC PROSECUTOR                                                  |
| 10. | CRL A.498/2014<br>AND<br>MP.1/2014                                                     | M/S.PHILIP RAVINDRAN JESUDOSS<br>G.PRIYA<br>Suspension of sentence<br>- DO -                                                     | PUBLIC PROSECUTOR                                                                       |
| 11. | CRL A.516/2014                                                                         | M/S.MAMTA PANDEY                                                                                                                 | MR.N.P.KUMAR<br>SPECIAL PUBLIC PROSECUTOR<br>FOR NCB CASES                              |
| 12. | CRL A.570/2014<br>and<br>MP.1/2015                                                     | M/S.M.RAMESH<br>Suspension of sentence<br>- DO -                                                                                 | T.P. SEKAR<br>SPL. PUBLIC PROSECUTOR FOR<br>NCB CASES<br>ADDL. TYPE SET OF PAPERS FILED |
| 13. | CRL A.571/2014                                                                         | M/S.T.MURUGANANTHAM<br>L.SRILEKA                                                                                                 | PUBLIC PROSECUTOR                                                                       |
| 14. | CRL A.608/2014<br>AND<br>MP.1/2014<br>AND<br>MP.2/2014                                 | M/S.M.PONPANDI<br>A.NAMBIRAJAN<br>Suspension of sentence<br>- DO -<br>To Dispense With<br>- DO -                                 | PUBLIC PROSECUTOR                                                                       |
| 15. | CRL A.616/2014<br>AND<br>MP.1/2014                                                     | M/S.A.GOKULAKRISHNAN<br>K.SASINDARAN<br>Suspension of sentence<br>- DO -                                                         | PUBLIC PROSECUTOR                                                                       |

\*\*\*\*\* ( Concluded ) \*\*\*\*\*

THE HON'BLE MR JUSTICE D. KRISHNAKUMAR  
TO BE HEARD ON TUESDAY THE 17TH DAY OF MAY 2016 AFTER DIVISION BENCH  
AND WEDNESDAY THE 18TH DAY OF MAY 2016

SINGLE BENCH CASES  
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 ACCUSED IN JAIL CASES

1.	CRL A.618/2014 AND MP.2/2015	M/S.P.PUGALENTHI P.K.ILAVARASAN Suspension of sentence - DO -	PUBLIC PROSECUTOR
2.	CRL A.623/2014 AND MP.1/2014	M/S.M.SHANKAR P.DAMODARAN Suspension of sentence - DO -	PUBLIC PROSECUTOR
3.	CRL A.640/2014 AND MP.1/2014	(TYPED SET READY) M/S.M.S.CHARLES K.SADHANANDAN Suspension of sentence - DO -	MR.N.P.KUMAR SPECIAL PUBLIC PROSECUTOR FOR NCB CASES TAKES NOTICE
4.	CRL A.20/2015 AND CRL A.25/2015 AND MP.2/2015 AND CRL A.26/2015 AND CRL A.36/2015 AND CRL A.52/2015	M/S.L.MARGARET G.KAVITHA THIRUMUGAM M/S.PRISM ASSOCIATION K.SHANKER Suspension of sentence - DO - M/S.A.SHIV KUMAR P.NAGARAJU M/S.K.KANNAN R.RAVICHANDRAN M/S.S.ASHOK KUMAR V.JOHNSON YUVARAJ	PUBLIC PROSECUTOR PUBLIC PROSECUTOR PUBLIC PROSECUTOR PUBLIC PROSECUTOR PUBLIC PROSECUTOR
5.	CRL A.23/2015	M/S.K.ARUN PRASAD J.JAYACHITRA	PUBLIC PROSECUTOR
6.	CRL A.61/2015 AND MP.1/2015	M/S.M.PRABAKAR K.SHANMUGAM Suspension of sentence - DO -	PUBLIC PROSECUTOR
7.	CRL A.68/2015	M/S.K.V.SRIDHARAN JAYASRI BASKAR	PUBLIC PROSECUTOR
8.	CRL A.99/2015 AND MP.1/2015	M/S.R.NALLIYAPPAN T.MEGANATHAN Suspension of sentence - DO -	PUBLIC PROSECUTOR
9.	CRL A.106/2015	M/S.K.S.KARTHIK RAJA A.ESAKKIAPPAN	PUBLIC PROSECUTOR
10.	CRL A.155/2015 AND CRL A.213/2016	M/S.N.MOHIDEEN BASHA V.RAJAMOCHAN M/S.R.VENKATESH M.BALAJI	ADDL.TYPE SET FILED PUBLIC PROSECUTOR PUBLIC PROSECUTOR
11.	CRL A.177/2015 AND MP.1/2015	M/S.K.ETHIRAJALU M/S.S.SANKARASUBBU Suspension of sentence - DO -	PUBLIC PROSECUTOR
12.	CRL A.206/2015	M/S.S.MANOCHARAN M.KALAIYARASAN	PUBLIC PROSECUTOR
13.	CRL A.211/2015 AND MP.1/2015	M/S.N.MANOKARAN D.MUTHUSELVAM Suspension of sentence - DO -	PUBLIC PROSECUTOR
14.	CRL A.235/2015	M/S.V.BHIMAN SASIKALA RAMADOSS	PUBLIC PROSECUTOR
15.	CRL A.260/2015 AND MP.1/2015 AND MP.2/2015	M/S.A.S.BAALAJI RM.SIVAKUMAR Suspension of sentence - DO - Exemption - DO -	PUBLIC PROSECUTOR

***** (Concluded)*****

THE HON'BLE MR JUSTICE R. MAHADEVAN
 TO BE HEARD ON TUESDAY THE 17TH DAY OF MAY 2016 AT 10.30 A.M
 AND WEDNESDAY THE 18TH DAY OF MAY 2016

SINGLE BENCH CASES

ACCUSED IN JAIL CASES

1.	CRL A.101/2008	M/S.S.SWAMIDOSS MANOKARAN A.VIJAYALAKSHMI	PUBLIC PROSECUTOR (PONDICHERRY)
2.	CRL A.152/2008	M/S.E.J.AYYAPPAN R.SEERALAN	PUBLIC PROSECUTOR
3.	CRL A.447/2008 AND CRL A.154/2011	M/S.S.KALYANARAMAN M/S.M.K.RAJA R.THAMARAISELVAN	PUBLIC PROSECUTOR PUBLIC PROSECUTOR
4.	CRL A.606/2008 and CRL A.51/2010	M/S.J.NAGARAJAN M/S.N.MANOKARAN D.GOPAL	PUBLIC PROSECUTOR PUBLIC PROSECUTOR
5.	CRL A.210/2010	M/S.N.MANOKARAN D.GOPAL	PUBLIC PROSECUTOR
6.	CRL A.211/2010	M/S.N.MANOKARAN D.GOPAL	PUBLIC PROSECUTOR
7.	CRL A.167/2012 and CRL A.268/2012	M/S.C.S.S.PILLAI C.SIVAKUMAR FOR A3 M/S.S.CHANDRASEKARAN	PUBLIC PROSECUTOR PUBLIC PROSECUTOR
8.	CRL A.229/2012 AND MP.1/2012	M/S.ILAYARAJA KANDASAMY K.KAMALA Suspension of sentence - DO -	PUBLIC PROSECUTOR
9.	CRL A.253/2012	M/S.S.CHIDAMBARANATHAN C.N.G.EZHILARASI	PUBLIC PROSECUTOR
10.	CRL A.276/2012	M/S.R.C.PAUL KANAGARAJ M.SOUNDAR VIJAY ARUL RAM	PUBLIC PROSECUTOR
11.	CRL A.329/2012	M/S.K.B.ARUL A.BHUVANESWARI	PUBLIC PROSECUTOR (PONDICHERRY)
12.	CRL A.392/2012	M/S.C.VIJAYAKUMAR C.RAJESH KANNAN	PUBLIC PROSECUTOR
13.	CRL A.612/2012 AND MP.1/2015	M/S.M.SANKAR R.DHANDAPANI Suspension of sentence - DO -	PUBLIC PROSECUTOR
14.	CRL A.837/2012 AND MP.1/2013	M/S.K.A.MARIAPPAN G.M.ANANTHAKUMAR Suspension of sentence - DO -	PUBLIC PROSECUTOR
15.	CRL A.881/2012 AND MP.1/2013	(RECORDS RECEIVED) M/S.T.PADMANABHAN M.KARUNANITHI - DO -	PUBLIC PROSECUTOR
16.	CRL A.890/2012 and MP.1/2014	M/S.SARAVANA KUMAR Suspension of sentence - DO -	PUBLIC PROSECUTOR
17.	CRL A.28/2013	M/S.V.SAKKARAPANI	PUBLIC PROSECUTOR
18.	CRL A.35/2013	M/S.S.NAMBIRAJAN	SPECIAL PUBLIC PROSECUTOR NDPS CASES
19.	CRL A.44/2013	M/S.I.ABRAR MD ABDULLAH V.SAKKARAPANI	MR.N.P.KUMAR SPECIAL PUBLIC PROSECUTOR FOR NCB CASES
20.	CRL A.59/2013 AND MP.1/2013	M/S.R.JOHN SATHYAN A.R.SINDHU Suspension of sentence - DO -	PUBLIC PROSECUTOR
21.	CRL A.155/2013	M/S.P.VENKATASUBRAMANIAM M.SHANKAR	PUBLIC PROSECUTOR
22.	CRL A.170/2013 and MP.1/2014	M/S.S.NAMBIRAJAN E.MANIKANDAN Suspension of sentence - DO -	PUBLIC PROSECUTOR

23.	CRL A.387/2013	M/S.S.HEMANAND I.MANJUR ALAM	PUBLIC PROSECUTOR
24.	CRL A.402/2013	M/S.S.SHANTHAKUMARI	PUBLIC PROSECUTOR
25.	CRL A.411/2013	M/S.R.VIJAYARAGHAVEN K.RAMESH	SPECIAL PUBLIC PROSECUTOR FOR CUSTOMS
26.	CRL A.414/2013	M/S.R.VIJAYARAGHAVEN K.RAMESH	SPECIAL PUBLIC PROSECUTOR FOR CUSTOMS
27.	CRL A.423/2013	M/S.PHILIP RAVINDRAN JESUDOSS G.PRIYA	PUBLIC PROSECUTOR
28.	CRL A.426/2013	M/S.G.SARAVANAN	PUBLIC PROSECUTOR
29.	CRL A.448/2013 and MP.1/2014	M/S.S.MOHAMMED ANSAR P.PALANIKUMAR Suspension of sentence - DO -	PUBLIC PROSECUTOR
30.	CRL A.504/2013 and MP.1/2013	M/S.R.MURUGABHARATHI C.VENKATESAN Suspension of sentence - DO -	PUBLIC PROSECUTOR
31.	CRL A.556/2013	M/S.T.MURUGANANTHAM L.SRILEKA	MR.N.P.KUMAR SPECIAL PUBLIC PROSECUTOR FOR NCB CASES
32.	CRL A.560/2013	MR.N.P.KUMAR SPECIAL PUBLIC PROSECUTOR FOR NCB CASES	
33.	CRL A.574/2013	M/S.S.GANESH KUMAR K.BALASUBRAMANIAM	PUBLIC PROSECUTOR
34.	CRL A.585/2013 AND MP.1/2013	M/S.C.DEIVASIGAMANI Suspension of sentence - DO -	PUBLIC PROSECUTOR
35.	CRL A.590/2013 AND MP.2/2013	M/S.R.GANESH Suspension of sentence - DO -	PUBLIC PROSECUTOR
36.	CRL A.687/2013 AND MP.1/2013	M/S.C.S.DHANASEKARAN A.P.JAYACHANDRAN Suspension of sentence - DO -	PUBLIC PROSECUTOR
37.	CRL A.709/2013	M/S.S.XAVIER FELIX F.CAMILUS SELVA	PUBLIC PROSECUTOR DATES AND EVENTS FILED
38.	CRL A.744/2013 AND MP.1/2013	M/S.R.ALAGUMANI S.MOHAMED ANSAR Suspension of sentence - DO -	PUBLIC PROSECUTOR
39.	CRL A.22/2014	M/S.S.SURESH G.VINODH KUMAR	PUBLIC PROSECUTOR
40.	CRL A.34/2014	M/S.WARAON AND SAI RAMS	MR.K.SRINIVASAN SPECIAL PUBLIC PROSECUTOR FOR CBI CASES
41.	CRL A.96/2014 AND MP.1/2014	M/S.K.T.S.SIVAKUMAR Suspension of sentence - DO -	PUBLIC PROSECUTOR
42.	CRL A.136/2014 AND MP.1/2014	M/S.T.MURUGANANTHAM L.SRILEKA Suspension of sentence - DO -	MR.N.P.KUMAR SPECIAL PUBLIC PROSECUTOR FOR NCB CASES
43.	CRL A.162/2014	M/S.M.S.CHARLES K.SADHANANDAN	MR.N.P.KUMAR SPECIAL PUBLIC PROSECUTOR FOR NCB CASES
44.	CRL A.200/2014 AND MP.1/2014	M/S.B.NAMBI SELVAM S.N.ARUN KUMAR Suspension of sentence - DO -	PUBLIC PROSECUTOR
45.	CRL A.228/2014	M/S.M.S.CHARLES K.SADHANANDAN	MR.N.P.KUMAR SPECIAL PUBLIC PROSECUTOR FOR NCB CASES

***** (Concluded)*****